

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

(From the judgement and order dated 22/08/1989 in WPC No.
3209/1980 of The HIGH COURT OF U.P AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling
SLP,permission to file additional documents and prayer for interim
relief and office report)

WITH SLP(C) NO. 30211 of 2010
(With office report)

SLP(C) NO. 30212 of 2010
(With office report)

SLP(C) NO. 30213 of 2010
(With office report)

Date: 11/03/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. Ratnakar Dash, Sr.Adv.
Mr. T.N. Singh, Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamlendra Mishra,Adv.

For Respondent(s)

Mr. Manoj Prasad,Adv.

Mr. P.S. Narasimha, Sr.Adv.
Mr. Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, Adv.

Mr. Vishwajit Singh, Adv.
Ms. Veera Kaul singh, Adv.
Mr. Abhindra Maheshwari, Adv.

Mr. Pankaj Singh, Adv.
Mrs. Samrina Sheikh, Adv.

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UPON hearing counsel the Court made the following
O R D E R

Stand over for two weeks at the request of learned
senior counsel appearing on behalf of the State of U.P.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master